

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE C.S.DIAS

Friday, the 26th day of July 2024 / 4th Sravana, 1946

BAIL APPL. NO. 5853 OF 2024

CRIME NO.567/2024 OF Thumba Police Station, Thiruvananthapuram

PETITIONER:

ANSIL, AGED 37 YEARS S/O ABDUL AZEEZ, RESIDING AT AYAAN VILA,
KODI PARAMBU, KONCHIRA.P.O, VEMBAYAM,
THIRUVANANTHAPURAM, PIN - 695615

RESPONDENT:

STATE OF KERALA, REPRESENTED BY PUBLIC PROSECUTOR, HIGH COURT OF
KERALA, PIN - 682031

This Bail application coming on for orders upon perusing the petition and upon hearing the arguments of M/S M.R.SARIN Advocates for the petitioners the court passed the following:



ORDER

The learned Public Prosecutor opposes the application. She submits that the crime has now transferred to the Crime Branch, Thiruvananthapuram. The present Investigating Officer desires to file his bail objection report in the application. Post on 08.08.2024.

Sd/- **C.S.DIAS** JUDGE

